

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO.1176
TO BE ANSWERED ON 27.07.2018**

Lifting of Coal by power plants

1176. DR. KANWAR DEEP SINGH:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that coal-based power plants are not lifting coal from pithead stock on regular basis;
- (b) if so, the reasons therefor and the implications thereof;
- (c) whether there is any policy/guidelines for lifting of the coal; and
- (d) if so, the companies penalized for this during the last two years?

ANSWER

MINISTER OF RAILWAYS, COAL & FINANCE AND CORPORATE AFFAIRS

(SHRI PIYUSH GOYAL)

(a & b) : In the year 2018-19, Coal based Power plants are regularly lifting coal in order to meet the demand of power generation and to build coal stock at power plants. However, during major part of the 2016-17 and in the initial months of 2017-18 when demand for power was subdued many of the Power Utilities were regulating the lifting of coal in view of their high stock at their end. In 2017-18, evacuation of coal by Power Houses have increased and as a result, total coal supplied to Power sector by Coal India Limited (CIL) has been 454.2 Million Tonnes achieving growth of 7% over the last year. In 2018-19 (till June 2018), the coal supply from CIL to power sector has been 122.8 MT which was 14.8% higher than the coal supply in the corresponding period of last year.

(c) : The Power Houses are lifting coal from CIL sources under mutually enforceable Fuel Supply Agreement (FSA), in which there is a provision for penalty for short lifting of coal.

(d). The details of Consumer-wise penalty/compensation claims raised to Power Generators on account of Short-Lifting by subsidiary coal companies for FY 2016-17 and FY 2017-18 is given below:

(In Rs. Crore)

Subsidiary Coal Company	Consumers	FY 2016-17	FY 2017-18 (Prov.)
ECL	DVC	8.13	
	KBUNL	19.40	
	HPGCL	39.03	
	CESC	2.32	
	MGTPS	16.46	
	Aravalli P.	21.88	
	NLC Tamil Nadu	12.58	
	NTPC	9.05	
	TOTAL		128.85
BCCL	HPGCL	65.67	

	PSPCL	12.20	
	JHAJJAR P.	18.30	
	TOTAL	96.17	
CCL	Aravalli P.	14.80	
	BRBCL	5.72	
	DVC	16.38	
	HPGCL	63.43	
	J.P.Bina	5.99	
	Jhajar Power	28.59	
	NTPC	22.54	
	PSPCL	58.23	
	TANGEDCO	26.05	
	TVNL	27.44	
	UPRVUNL	31.18	
	WBPDCL	9.89	
	TOTAL	310.24	
WCL	MAHAGENCO	10.67	
	MPPGCL	142.89	
	GSECL	0.02	
	HPGCL	3.92	
	KPCL	7.01	
	UPRVUNL	35.07	
	TOTAL	199.58	
SECL	GSECL	192.60	
	RRVUNL	94.33	
	TORRENT POWER	0.10	
	RATAN INDIA	39.77	
	TOTAL	326.80	
MCL	Aravalli P.	3.75	
	APGENCO	0.25	
	DPL	9.14	
	HPGCL	21.51	
	Jhabua Power	1.07	0.04
	Hinduja Power		6.26
	Vedanta Ltd.		3.81
	Jindal India TPP		0.09
	TOTAL	35.73	10.20
NCL	JHAJJAR P.	7.02	
NEC		--	--
TOTAL		1,104.39	10.20

Note: Computation of Compensation Claims to Power Sector on account of Short-lifting for FY 2017-18 is provisional.
